

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 69/2003
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

**NAME OF THE COMPANY: M/s. Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RS Bhalha	P.C.S.	Rs	<u>RS Bhalha</u>
2	VK Kapoor		R2	Unind Kapoor

ORDER

The respondent has adopted a recalcitrant and obdurate attitude in this case and has wilfully disobeyed the directions for compliance of the orders of this Bench.

2. Ld. Counsel for the petitioner submits that he shall be filing a proper application for contempt and prays for an adjournment. At his request, matter is adjourned to 11.08.2016.

Sd/-

(Ina Malhotra)
Member Judicial

Sd/-

(R.Varadharajan)
Member Judicial